

**Central Administrative Tribunal
Principal Bench**

**CP - 420/2018
OA - 1060/2018**

New Delhi, this the 1st day of October, 2018

**Hon'ble Mr. K.N. Srivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Vijender Kumar, PET
S/o Late Sh. Raghbir Singh
R/o H.No. 395, VPO Bakner, Delhi
Employee ID 19000012

....Petitioner

(By Advocate :Mr. M.K. Bhardwaj)

Versus

1. Sh. Anshu Prakash
Chief Secretary
I.P. Estate, New Delhi-110002.
2. Sh. Sanjay Goel
Director
Directorate of Education
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi.
3. Ms. Madhu Singh
Dy. Director of Education
District West-B, Vikaspuri
New Delhi.

....Respondents

(By Advocate :Mrs. Pratima Gupta)

ORDER (ORAL)

Mr. K.N. Srivastava, Member (A)

The only direction of the Tribunal was to dispose of the representation of the petitioner. Mrs. Pratima Gupta, learned counsel for respondents submits that the order of the Tribunal has been complied with and representation of the applicant has been rejected vide order dated 09.08.2018.

2. In view of above, the CP is closed. However, the petitioner has liberty to take recourse appropriate remedy as available to him under law, if he is dissatisfied with the order dated 09.08.2018.

(S.N. Terdal)
Member (J)

(K.N. Srivastava)
Member (A)

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